

# **THE GAUHATI HIGH COURT**

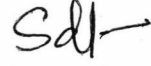
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION NO.43**

**Dated Guwahati the 11<sup>th</sup> June, 2024**

In supersession of this Registry's earlier order No.07 dtd. 19.1.2021 Hon'ble the Chief Justice has been pleased to nominate Hon'ble Mr. Justice Soumitra Saikia, to deal with applications U/S 11 of the Arbitration and Conciliation Act, 1996 at the Principal seat of the Hon'ble Gauhati High Court.

**This notification will come into force w.e.f 15.7.2024.**



**REGISTRAR (JUDICIAL)**

**Memo No. HC. III-10/2024/2523-2533/G**  
**Copy to:**

**Dated: 11.6.2024**

1. The Advocate General, Assam/ Nagaland/ Mizoram/Arunachal Pradesh for information
2. The Registrar (Vigilance/Judicial/Administration/Establishment(i/c)), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The L.R & Secretary to the Government of Assam, Judicial Department, Dispur, Guwahati.
6. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
7. The Member Secretary, Assam State Legal Services Authority/ Nagaland State Legal Services Authority/ Mizoram State Legal Services Authority/ Arunachal Pradesh State Legal Services Authority
8. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
9. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
10. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.

11. The President, Bar council of Nagaland/Mizoram/Arunachal Pradesh.
12. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
13. The Joint Registrar(s)/ Deputy Registrar (s)/ Asstt. Registrar (s), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mrs./Mr. Justice \_\_\_\_\_, Gauhati High Court, Guwahati
16. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
17. The Court Manager, Gauhati High Court, Guwahati.
18. The A.O. (Judicial), \_\_\_\_\_, Gauhati High Court, Guwahati.
19. The Court Master(s), Gauhati High Court, Guwahati
20. The CA to Registrar General, Gauhati High Court, Guwahati

  
11-06-2024  
**REGISTRAR (JUDICIAL)**

*Dutta*  
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